

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.122/KB/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Dhiraj Kumar Mantri -Versus- Radharani Merchants Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Aritra Basu
- 2) Jayanta Sengupta
- 3) Sushmita Ghosh
- 4) Parashar Beidja

Advocates for
the Respondent

P.B.
15.11.17

1. Mr. Scheel Hagar

2. Mr. A.K. Upadhyay

For Respondent

ORDER

Ld. Counsel for the petitioner and the respondents are present.

15/11/17

List on 29/11/2017.

Ed

(Jinan K.R.)
Member (J)

Ed

(Vijai Pratap Singh)
Member (J)